

West Bengal Appropriation (Vote On Account) Act, 1952

02 of 1952

[29 March 1952]

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West Bengal Appropriation (Vote On Account) Act, 1952

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PREAMBLE

An Act to provide for the withdrawal of certain sums from and out of the Consolidated Fund of West Bengal for the service of a part of the financial year 1952-53.

Whereas it is expedient to provide for the withdrawal of certain sums from and out of the Consolidated Fund of West Bengal for the service of a part of the financial year 1952-53;

It is hereby enacted as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, dated the 18th March, 1952, Part IV, page 475; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of the West Bengal Legislative Assembly held on the 19th March, 1952.

1. Short title :-

This Act may be called the West Bengal Appropriation (Vote on Account) Act, 1952.

2. Withdrawal of Rs. 31,04,05,101 from and out of the Consolidated Fund of West Bengal for the financial year 1952-53 :-

From and out of the Consolidated Fund of West Bengal there may be withdrawn sums not exceeding those specified in column 2 of the Schedule amounting in the aggregate to the sum of thirty-one crores four lakhs five thousand one hundred and one rupees towards defraying the several charges which will come in course of payment during the financial year 1952-53.

3. Appropriation :-

The sums authorised to be withdrawn from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

SCHEDULE 1

SCHEDULE

SCHEDULE (See sections 2 and 3)

1	2		
Services and purposes.	Sums not exceeding		
	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	Rs.	Rs.	Rs.
4-Taxes on Income other than Corporation Tax.	1,48,000		1,48,000
7-Land Revenue	17,75,000		17,75,000
8-State Excise Duties	17,00,000		17,00,000
9-Stamps	2,28,000		2,28,000
10-Forest	21,00,000		21,00,000
11-Registration	7,60,000		7,60,000
12-Charges on account of Motor Vehicles Acts.		2,25,000	2,25,000
13-Other Taxes and Duties	6,50,000		6,50,000
C-Revenue Account of Irrigation, Navigation, Embankment and Drainage Works.			
17-Interest on works for which Capital Accounts are kept XVII-Irrigation-	9,87,000		9,87,000

Working expenses 18-Other Revenue Expenditure financed from Ordinary Revenues.	57,88,000		57,88,000
18(1)-Other Revenue Expenditure financed from Famine Insurance Fund.			
H-Civil Works and Miscellaneous Public Improvement.			
51A-Interest on Capital Outlay on Multipurpose River Schemes.			
51B-Other Revenue Expenditure connected with multipurpose River Schemes.	95,000		95,000
CC-Capital Account of Irrigation, Navigation, Embankment and Drainage Works not charged to Revenue.			
68-Construction of Irrigation, Navigation, Embankment and Drainage Works.	17,000		17,000
HH-Capita] Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.			
80A-Capital Outlay on Multipurpose River Schemes outside the Revenue Account.	7,01,49,000		7,01,49,000
E-Debt Services.			
22-Interest on Debt and other obligations	1,000	20,000	21,000
23-Appropriation for Reduction or Avoidance of Debt			
F-Civil Administration.			
25-General Administration- General Administration.	97,45.000	3,50,000	1,00,95,000
27-Administration of Justice	32,53,000	11,22,000	43,75,000
28-Jails and Convict	46.13.000		46.13.000

	19,29,000		19,29,000
Settlements			
29-Police	2,56,36,000		2,56,36,000
30-Ports and Pilotage	3,12,000		3,12,000
36-Scientific Departments	40,000		40,000
37-Education	1,53,00,000		1,53,00,000
38-Medical	1,70,00,000	60,100	1,70,60,100
39-Public Health	48,41,000		48,41,000
40-Agriculture	93,12,000		93,12,000
71-Capital Outlay on schemes of Agricultural Improvement and Research outside the Revenue Account.	2,00,000		2,00,000
41-Veterinary	7,95,000		7,95,000
42-Co-operation	8,50,000		8,50,000
43-Industries-Industries	15,43,000		15,43,000
43A-Capital Outlay on Industrial Development within the Revenue Account.	15,00,000		15,00,000
H-Civil Works and Miscellaneous Public Improvements.			
52A-Other Revenue Expenditure connected with Electricity Schemes.	75,000		75,000
XLI-Receipts from Electricity Schemes-Working expenses.	2,17,000		2,17,000
HH-Capital Account of Civil Works and Miscellaneous Public Improvements charged to Revenue.			
53-Capital Outlay on Electricity Schemes met out of Revenue.	2,88,000		2,88,000
FF-Civil Administration-Capital Account not charged to Revenue.			
72-Capital Outlay on Industrial Development outside the Revenue Account.	2,25,000		2,25,000
HH-Capital Account of Civil Works and Miscellaneous Public			

Improvements not charged to Revenue.			
81A-Capital Outlay on Electricity Schemes outside the Revenue Account.	13,76,000		13,76,000
F-Civil Administration.			
43-Industries-Fisheries	6,24,000		6,24,000
43-Industries-Cinchona	13,28,000		13,28,000
47-Miscellaneous Departments	23,46,000		23,46,000
H-Civil Works and Miscellaneous Public Improvements.			
50-Civil Works	1,46,73,000	6,45,000	1,53,18,000
HH-Capital Account of Civil Works and Miscellaneous Public Improvements not charged to Revenue.			
81-Capital Account of Civil Works outside the Revenue Account.	1,01,73,000		1,01,73,000
J-Miscellaneous.			
54-Famine	11,25,000		11,25,000
54B-Privy Purses and Allowances of Indian Rulers	71,000		71,000
55-Superannuation allowances and pensions	45,37,000	88,000	46,25,000
JJ-Miscellaneous Capital Account charged to Revenue.			
55A-Commutation of pensions financed from Ordinary Revenues	8,00,000	20,000	8,20,000
JJ-Miscellaneous Capital Account not charged to Revenue.			
83-Payments of commuted value of pensions			
J-Miscellaneous.			
56-Stationery and Printing	21,36,000		21,36,000
57-Miscellaneous-Miscellaneous	76,07,000	11,72,000	87,79,000
JJ-Miscellaneous Capital Account not charged to Revenue.			

82-Capital Account of other State Works outside the Revenue Account.	41,81,000		48,81,000
E-Debt Services.			
22-Interest of Debt and other obligations- Expenditure on displaced persons.			
J-Miscellaneous.			
57-Miscellaneous- Expenditure on displaced persons	1,10,00,000		1,10,00,000
JJ-Miscellaneous Capital Account not charged to Revenue.			
82-Capital Account of other State Works outside the Revenue Account- Expenditure on displaced persons.	1,90,20,000		1,90,20,000
Deposits and Advances.			
Loans and Advances bearing interest-Loans and Advances to displaced persons.	1,75,00,000		1.75,00,000
M-Extraordinary items.			
63-Extraordinary charges in India	1,45,00,000		1,45,00,000
64C-Pre-partition Payments	7,50,000		7,50,000
JJ-Miscellaneous Capital Account not charged to Revenue.			
XLVIA-Receipts from Road Transport Scheme- Working expenses.	38,93,000		38,93,000
82B-Capital Outlay on Road Transport Scheme outside the Revenue Account.	27,61,000		27,61,000
85A-Capital Outlay on Schemes of State Trading	1		1
Public Debt.			
Floating Debt			
Loans from Union Government			

Deposits and Advances.			
Interest-free Advances	12,08,000		12,08,000
Loans and Advances bearing interest	42,51,000		42,51,000
Grand Total	30,67,03,001	37,02,100	31,04,05,101